

**THE MINISTER OF FINANCE (PROF. MADHU DANDAVATE):** (a) to (c). Ministry of Food and Civil Supplies administratively concerned with the National Co-operative Consumers' Federation (NCCF) has reported that Central Bureau of Investigation (CBI) was still investigating into the irregularities committed in the case of imported dry dates and action against the delinquent officials involved in the case would be initiated on receipt of the report of the CBI. NCCF had banking arrangements with UCO Bank, Canara Bank and State Bank of Saurashtra. The outstanding balances in the accounts of Canara Bank and Bank of Saurashtra have already been settled and no further transactions of NCCF with these banks have been reported. Separately UCO Bank have reported that the conduct of the account of the NCCF with them is now satisfactory and they are closely monitoring the account. NCCF has also reported that there is no case now of submission of wrong stock statements to the banks.

[*Translation*]

#### **Foreign Loan**

**748. PROF. MAHADEO SHIWANKAR:** Will the Minister of FINANCE be pleased to state:

(a) the total amount of foreign loan outstanding against India at the end of the Seventh Five Year Plan and the amount of interest thereon;

(b) by what time the loan and interest is to be repaid; and

(c) the amount of loan which was to be repaid now and the amount thereof actually repaid?

**THE MINISTER OF FINANCE (PROF. MADHU DANDAVATE):** (a) The total amount

of foreign loans outstanding against India at the end of March 1989 is estimated to be Rs. 68831 crores. The amount of interest payment during 1989-90 is estimated to be Rs. 3404 crores.

(b) According to the terms and conditions of loans contracted upto December 1989, these loans will be liquidated by the year 2039.

(c) The loans are being repaid on due dates according to the terms and conditions of these loans. The amount of principal repayment during 1989-90 is estimated to be Rs. 4642 crores.

[*English*]

#### **Steps for Tax Realisation during Last two months**

**749. SHRI S. KRISHNA KUMAR:** Will the Minister of FINANCE be pleased to state:

(a) whether any specific steps have been taken to realise the arrears of various taxes from defaulters during the last two months; and

(b) if so, the details thereof and the additional revenue earned due to these steps?

**THE MINISTER OF FINANCE (PROF. MADHU DANDAVATE):** (a) Yes, Sir.

(b) All revenue collecting agencies have been instructed to take all possible measures including administrative and other steps to realise the tax arrears. As a result, Central Excise collected an additional revenue of Rs. 16.19 crores during the last two months. During December, 1989 and January, 1990, Income-tax arrears to the tune of Rs. 557.76 crores (provisional) have been cleared.